

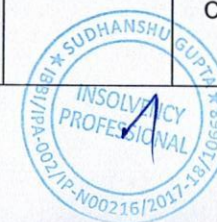
Annexure-8

Name of the corporate debtor: Empress Infra Projects Private Limited
Date of commencement of CIRP: 12-11-2025 [NCLT Order received to IRP on 13-11-2025]
List of creditors as on: 05-10-2026

List of Operational Creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Navkar Industries	30-12-2025	21,00,400	16,35,567	Operational	NIL	NIL	No	N.A.	NIL	NIL	4,64,833	NIL	Admitted as per Books of Accounts of Corporate Debtor
2.	Bhupesh Gupta and Associates	29-12-2025	6,51,700	6,12,000	Operational	NIL	NIL	No	N.A.	NIL	NIL	39,700	NIL	Admitted as per Books of Accounts of Corporate Debtor
3.	Bhupesh Gupta	29-12-2025	7,35,132	5,99,632	Operational	NIL	NIL	No	N.A.	NIL	NIL	1,35,500	NIL	Admitted as per Books of Accounts of Corporate Debtor



4.	Naman Enterprises	09-02-2026	24,52,500	22,50,000	Operational	NIL	NIL	No	N.A.	NIL	NIL	2,02,500	NIL	Interest calculated on settlement amount nowhere crystallized as court proceeding against corporate debtor is suspended during moratorium period. Henceforth, Interest portion is not admitted.
Total			59,39,732	50,97,199		NIL	NIL			NIL	NIL	8,42,533	NIL	

